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ITEM NO.47

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).14376/2012

PRABHAWATI AGARWAL & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI & ORS.

Respondent(s)

Date: 07/03/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr V Sushant Gupta, Adv.
Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service report is awaited from the concerned District Court in
respect of respondent Nos. 7,8,13,14,16,18 and 19. Reminder be issued.

Remaining respondents are reported to be duly served but none
appeared nor any steps taken on their behalf.

List again on 15.4.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj